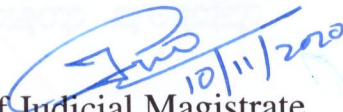


**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 11-11-2020**


Morning Session	Afternoon Session
Evidence 1.CC.7883/2016 2.CC.5474/2016 3.CC.3959/2016 4.CC.4528/2017 5.CC.2704/2017 6.CC.1859/2017 7.CC.4675/2017 8.CC.3945/2017 9.CC.6171/2018 10.CC.9251/2018 11.PCR.300/2020 12.PCR.340/2020 13.PCR.341/2020 14.PCR.342/2020 15.Cmis.438/2016	Hearing 1.Cmis.130/2020 2.Cmis.157/2020 3.Cmis.158/2020 4.Cmis.203/2020 5.Cmis.219/2019 6.Cmis.267/2020 7.Cmis.271/2020 8.Cmis.330/2020 9.Cmis.296/2020 10.Cmis.332/2020 11.Cmis.331/2020 Arguments 12.Cmis.142/2016 13.CC.11655/2018 14.CC13842/2019 15.CC.12002/2018


Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 11/11/2020)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. C.misc No. 73/2020	1. CC No. 7440/2018
2. PCR No. 600/2018	2. CC No. 7594/2018
3. CC No. 60/2019	3. CC No. 1698/2016
4. CC No. 355/2019	4. CC No. 5303/2013
5. CC No. 531/2019	5. CC No. 6130/2016
6. CC No. 346/2020	6. CC No. 7592/2016
7. CC No. 302/2020	7. CC No. 870/2016
8. CC No. 2696/2010	8. CC No. 5550/2018
9. CC No. 1081/2017	9. CC No. 5420/2018
10. CC No. 1130/2017	10. CC No. 1411/2017
11. CC No. 3741/2017	11. CC No. 2629/2020
12. CC No. 2342/2013	12. CC No. 2712/2020
13. CC No. 3138/2015	13. CC No. 3159/2020
14. CC No. 5903/2015	14. CC No. 3035/2020
15. CC No. 5755/2018	15. CC No. 4605/2020


IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP
issued by the Hon'ble High Court of Karnataka.